

National Company Law Tribunal

Allahabad Bench

CP NO. 146/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017

NAME OF THE COMPANY: *Vald Fab Text Pvt Ltd VS. Roc*

SECTION OF THE COMPANIES ACT/I & B CODE: *252 of the Companies Act of 2013*

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	<i>Sh. Amit Gupta</i>	<i>PCS</i>	<i>Applicant</i>	<i>Amit Gupta</i>
2.	<i>Monica Nanda</i>	<i>PCS</i>	<i>Company</i>	<i>Monica Nanda</i>
3.	<i>Krishna Dev Vyas</i>	<i>Adv.</i>	<i>Petitioner</i>	<i>Krishna Dev Vyas</i>
			<i>ROC</i>	

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Sh. Amit Gupta, PCS alongwith Ms. Monica Nanda, PCS for the petitioner company. Sh. Krishna Dev Vyas, CGSC for ROC.

Argument in respect of the present petition are heard. The order is reserved. Meanwhile, the parties are at liberty to file written submission in their support, if any, within a week and to exchange with each other.

Dated:15.12.2017

Typed by:
Kavya Prakash Srivastava
(Stenographer)

Sd/-
H.P. Chaturvedi,
Member (Judicial)